

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/492/ (IB)/2017
NAME OF THE PETITIONER(S) : MAYUR WOVENS PVT LTD
NAME OF THE RESPONDENT(S) : PALMETTO INDUSTRIES INDIA PVT LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. As seen in the previous order dated 4.7.2017, counsel for respondent handed over a cheque for Rs.4 lakhs to the counsel for petitioner as per the schedule of payment. For hearing submissions of both sides and for passing appropriate order, put up on 20.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)